

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

37

CP No. 823/2017

CORAM:

Present:

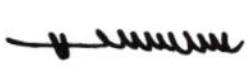
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Avinisha Realtors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Avinisha Realtors Pvt. Ltd.	Authorized Signatory	

ORDER

CP No. 823/66/NCLT/MB/MAH/2017

The Company Petition is **admitted**.

List this matter on **26.04.2018** for final hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)